

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1740
TO BE ANSWERED ON- 21/12/2022

COMMUNITY FOREST RESOURCE (CFR) CLAIMS

1740 DR. V. SIVADASAN:
SHRI ELAMARAM KAREEM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) how many Community Forest Resource (CFR) claims under Section 3(1)(i) of FRA have been filed across the States and what is the total area of forest land over which CFR claims have been filed across country, State-wise details thereof;
- (b) how many titles have been issued against total number of CFR claims under Section 3 (1) (i) of FRA and what is total area of forest land over which Individual, Community Rights and CFR titles have been distributed across the country, the State-wise details thereof; and
- (c) status of claims and recognition of rights for STs and Other Traditional Forest Dwellers (OTFDs)?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (c) : As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (In short FRA) and rules made there under State Governments / UT Administrations are responsible for implementation of various provisions of the Act. Section 6 of the Act delineates the procedure to be followed by the State and constitution of various Committee for disposal of claims including Forest Rights Committee (FRC), Sub-Division Level Committee (SDLC), District Level Committee (DLC) and State Level Monitoring Committee (SLMC). The State Governments /UT administrations submit the monthly progress reports (MPRs) to this Ministry regarding implementation of FRA. The MPR, inter alia, contains State-wise

data regarding individual and community claims filed, titles distributed, claims rejected, extent of forest land for which titles distributed. State-wise details of distribution individual and community rights under FRA upto 30.06.2022 is at **Annexure1**. However, segregated details of conferment of rights envisaged in each section (a) to (m) of Section (3) (1) of FRA and rights of Scheduled Tribes Forest Dwellers and Other Traditional Forest Dwellers is not centrally maintained in the Ministry.

The Ministry of Tribal Affairs is committed to ensure implementation of the Act in accordance with the Act and Rules thereunder. For ensuring efficient and expeditious implementation of the Act, Ministry of Tribal Affairs issues advisories and guidelines to the States from time to time besides meetings and conference on recognition of individual rights and community rights including right for protection, regeneration, conservation or management of community forest resource for sustainable use for the benefit of forest dwelling Scheduled Tribes and other Traditional Forest Dwellers.

Annexure-1

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 1740 for 21.12.2022 State wise details of claims received, titles distributed and the extent of forest land for which titles distributed (individual and community), as on 30.06.2022, in States/UTs, is indicated below:

| S. No. | States | No. of Claims received upto 30.06.2022 | | | No. of Titles Distributed upto 30.06.2022 | | | Extent of Forest land for which titles distributed (in acres) | | |
|--------------|--------------------------|--|-----------------|------------------|---|-----------------|------------------|---|--------------------|-----------------------|
| | | Individual | Community | Total | Individual | Community | Total | Individual | Community | Total |
| | | 1 | 2 | 3 | 4 | 5 | 6 | 8 | 9 | 10 |
| 1 | Andhra Pradesh | 2,74,078 | 3,294 | 2,77,372 | 2,10,828 | 1,822 | 2,12,650 | 4,36,606 | 5,26,454 | 9,63,060.00 |
| 2 | Assam | 1,48,965 | 6,046 | 1,55,011 | 57,325 | 1,477 | 58,802 | NA/NR | NA/NR | NA/NR |
| 3 | Bihar | 8,022 | NA/NR | 8,022 | 121 | 0 | 121 | NA/NR | NA/NR | NA/NR |
| 4 | Chhattisgarh | 8,71,457 | 50,889 | 9,22,346 | 4,46,041 | 45,764 | 4,91,805 | 8,98,685.35 | 49,00,036.27 | 57,98,721.63 |
| 5 | Goa | 9,758 | 378 | 10,136 | 138 | 11 | 149 | 299.00 | 16.93 | 315.92 |
| 6 | Gujarat | 1,82,869 | 7,187 | 1,90,056 | 91,686 | 4,597 | 96,283 | 1,56,924.55 | 12,36,490.19 | 13,93,414.74 |
| 7 | Himachal Pradesh | 2,746 | 275 | 3,021 | 129 | 35 | 164 | 5.96 | 4,741.80 | 4,747.76 |
| 8 | Jharkhand | 1,07,032 | 3,724 | 1,10,756 | 59,866 | 2,104 | 61,970 | 1,53,395.86 | 1,03,758.97 | 2,57,154.83 |
| 9 | Karnataka | 2,88,357 | 5,938 | 2,94,295 | 14,691 | 1,343 | 16,034 | 19,989.01 | 36,340.40 | 56,329.41 |
| 10 | Kerala | 43,466 | 1,109 | 44,575 | 26,745 | 183 | 26,928 | 35,448.94 | 0.00 | 35,448.94 |
| 11 | Madhya Pradesh | 5,85,326 | 42,187 | 6,27,513 | 2,66,609 | 27,976 | 2,94,585 | 9,02,750.46 | 14,63,614.46 | 23,66,364.92 |
| 12 | Maharashtra | 3,62,679 | 12,037 | 3,74,716 | 1,65,032 | 7,084 | 1,72,116 | 3,92,928.73 | 27,36,660.68 | 31,29,589.41 |
| 13 | Odisha | 6,28,093 | 15,282 | 6,43,375 | 4,52,376 | 7,624 | 4,60,000 | 6,66,187.82 | 3,37,043.36 | 10,03,231.18 |
| 14 | Rajasthan | 97,243 | 2,375 | 99,618 | 45,487 | 410 | 45,897 | 63,968.19 | 12,294.16 | 76,262.35 |
| 15 | Tamil Nadu | 33,755 | 1,082 | 34,837 | 8,144 | 450 | 8,594 | 9,626.44 | NA/NR | 9,626.44 |
| 16 | Telangana | 2,04,176 | 2,808 | 2,06,984 | 97,434 | 102 | 97,536 | 3,10,916.00 | 3,631.00 | 3,14,547.00 |
| 17 | Tripura | 2,00,696 | 277 | 2,00,973 | 1,27,931 | 55 | 1,27,986 | 4,60,182.41 | 91.17 | 4,60,273.58 |
| 18 | Uttar Pradesh | 92,577 | 1,162 | 93,739 | 18,049 | 861 | 18,910 | 19,190.27 | 1,20,776.00 | 1,39,966.27 |
| 19 | Uttarakhand | 3,587 | 3,091 | 6,678 | 184 | 1 | 185 | 0.00 | 0.00 | 0.00 |
| 20 | West Bengal | 1,31,962 | 10,119 | 1,42,081 | 44,444 | 686 | 45,130 | 21,014.27 | 572.03 | 21,586.29 |
| 21 | Andman & Nicobar Islands | 0 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0.00 | 0.00 |
| 22 | Ladakh | 0 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0.00 | 0.00 |
| TOTAL | | 42,76,844 | 1,69,260 | 44,46,104 | 21,33,260 | 1,02,585 | 22,35,845 | 45,48,119 | 1,14,82,521 | 1,60,30,640.68 |

NA/NR-Related figure is either not available or not reported.
